

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3132
TO BE ANSWERED ON 17.12.2015

PRODUCTS MADE BY LOCAL ARTISANS

3132. SHRI RAMDAS C. TADAS:
SHRI VISHNU DAYAL RAM:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) Whether the Government has carried out any study to identify the local artisans making creative products in different parts of the country, if so, the details and the findings thereof;
- (b) whether the Government has assessed their economic condition, if so, the details thereof;
- (c) whether the Government has set up/proposes to set up rural haats at various levels i.e. village, district and State levels to help rural artisans, if so, the details thereof, State/UT-wise; and
- (d) the funds allocated to various States for establishing such haats during the said period, State/UT-wise?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI SUDARSHAN BHAGAT)

(a)&(b): No study has been carried out to identify the local artisans making creative products in the country by the Office of the Development Commissioner (Handicrafts). However, Studies/Surveys have been conducted on living, working and socio-economic conditions of artisans of specific craft as in Annexure-I.

(c) & (d): During 2008-09, the Government introduced a sub-component under the erstwhile scheme of Swarnajayanti Gram Swarozgar Yojana (SGSY), for setting up of rural haats at various levels. The scheme envisaged funding support for creating infrastructure for three Village level haats per District, one District level haat and one State level haat that would help rural artisans to market their products. The selection of village, district and state level haats is done by the States concerned. Government had released an amount of Rs.9483 lakhs as first instalment and Rs.4243 lakhs as second instalment for creation of Village haats and Rs.28 lakhs for creation of one District level haat at Dakshin Kannada District of Karnataka. SGSY has since been restructured as National Rural Livelihood Mission (NRLM) and direct funding of rural Haats by this Ministry has been discontinued since 2013-14. The funds allocated to various States for establishing Village haats, State/UT-wise is as in Annexure – II.

Annexure-I referred to in part (a) & (b) of Lok Sabha Unstarred Question No. 3132 for answer on 17.12.2015.

STUDIES/SURVEYS CONDUCTED ON LIVING, WORKING AND SOCIO-ECONOMIC CONDITIONS OF ARTISANS OF SPECIFIC CRAFT

Sl.No.	Implementing Agency	Subject
1.	Noble Social & Education Society, Tirupati	Socio Economic and working conditions of the handicrafts artisans in Andhra Pradesh State in four selected traditional crafts Viz. Stone studded bangles, Kalamkari Painting, Cotton Durries and Wood Carving
2.	M/s SAMRIDDHEE, Assam	Living and Economic Condition Water Hyacinth Craft Artisans and analysis of their self sustainability
3.	M/s Shristi, New Delhi-110019	“Socio-economic and living conditions of artisans of Sarkanda Craft in Haryana
4.	M/s All India Parivartan Sewa Samiti, Delhi	Study on living & Economical condition of national awarded artisans and their craft
5.	M/s Vigaganpradyogiki Avan Gramoudyog Prosaic Samiti, Allahabad	Study on action research on analysis of socio-economic condition potential and indigenous skill of tribal artisans in UP
6.	M/s Development Organisation, Bihar	Study of Economical condition of SC artisans
7.	M/s Ehsaas Foundation, New Delhi	“Critical analysis of socio-economic condition of tribal artisans in Traditional Crafts viz cane and Bamboo, straw, grass, Fibre and leaf, Wood and Metal medium based craft in States of Madhya Pradesh, Rajasthan and West Bengal.”

Annexure- II referred to in part (c) & (d) of Lok Sabha Unstarred Question No. 3132 for answer on 17.12.2015.

STATEWISE STATUS OF FUND RELEASED ON ACCOUNT OF VILLAGE HAATS

Rs. in lakh					
SN	State/U.T	No. of Districts	No. of Village Haats	1st Instalment	2nd Instalment
1	Andhra Pradesh	22	66	371.25	0.00
2	Bihar	29	87	489.37	236.25
3	Chhattisgarh	16	48	270.00	236.25
4	Goa	1	3	16.87	0.00
5	Gujarat	25	75	421.87	32.82
6	Haryana	20	60	337.50	0.00
7	Himachal Pradesh	12	36	202.50	126.20
8	Jammu & Kashmir	9	27	151.87	0.00
9	Jharkhand	22	66	371.25	253.12
10	Karnataka	29	87	489.37	78.32
11	Kerala	14	42	236.25	151.18
12	Madhya Pradesh	48	144	810.00	438.75
13	Maharashtra	33	99	556.87	235.56
14	Orissa	30	90	506.25	438.75
15	Rajasthan	32	96	540.00	67.50
16	Punjab	20	60	337.50	190.61
17	Tamil Nadu	30	90	506.25	135.00
18	Uttar Pradesh	70	210	1181.25	874.201
19	Uttaranchal	13	39	219.37	84.37
20	West Bengal	16	48	270.00	16.87
21	Andaman & Nicobar Is.	0	0	0.00	0.00
22	Dadar& Nagar Haveli	0	0	0.00	0.00
23	Daman & Diu	0	0	0.00	0.00
24	Pondicherry	1	3	22.50	0.00
25	Lakshadweep	0	0	0.00	0.00
	Sub-total	491	1476	8308.13	3595.78
North Eastern States					
1	Arunachal Pradesh	5	15	101.25	60.14
2	Assam	27	81	546.75	222.75
3	Manipur	1	3	20.25	20.25
4	Meghalaya	1	3	20.25	20.25
5	Mizoram	8	24	162.00	162.00
6	Nagaland	11	33	222.75	141.75
7	Sikkim	1	3	20.25	0.00
8	Tripura	4	12	81.00	20.25
	Total – North East	58	174	1174.50	647.40
	Grand Total	549	1650	9482.63	4243.18